

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.


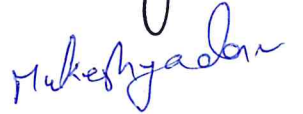
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/BB/17	-	Hearing	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

⑧ <del>AD</del> ADITYA SINHA PH: 9986003538	RESPONDENT	
② Mukesh Yadav	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections. Further, he reported that the matter is likely to be compromised and requested time.

List it on 14.09.2017 finally.

  
MEMBER (J)

  
MEMBER (T)